



2026:AHC:16515-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 104 of 2004

Rakesh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	: Amit Daga, Amit Krishna, Neeraj Kumar Srivastava, Noor Mohammad
Counsel for Respondent(s)	: Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 02.09.2025, the sole appellant namely, Rakesh, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026

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